

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 27  
CP No. (IB)- 217/9/JPR/2020  
Under Section 9 of IBC, 2016**

**In the matter of:**

**TCI Express Ltd.**

**...Operational Creditor**

**Versus**

**Vinayak Manutrade Pvt. Ltd.**

**... Corporate Debtor**

Matter could not be taken up due to non-availability of files at Chandigarh. The learned counsel appearing for the Petitioner shall check and ensure the availability of all the pleadings in the CP and pending CAs with both the Registries, of Chandigarh as well as Jaipur, in soft and physical copies. List the matter on 26.10.2021.

  
  
**Assistant Registrar**

July 20, 2021  
H.M